

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2908/2016

New Delhi this the 19th day of May, 2017

Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)

Shri V. V. Krishna Sarma, aged 55 years,
S/o. Sri V. Rama Murty,
Administrative Officer,
Song & Drama Division,
Ministry of Information & Broadcasting,
9th Floor, Soochna Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110 003.

....Applicant

(Applicant present in person)

Versus

1. Union of India,
Through the Secretary,
Ministry of Information & Broadcasting,
'A' Wing, Shastri Bhawan, New Delhi – 110 001.

2. Director,
Song & Drama Division,
Ministry of Information & Broadcasting,
9th Floor, Soochna Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110 003.

...Respondents

(By Advocate : Mr. S. N. Verma)

O R D E R (O R A L)

Mr. Raj Vir Sharma, Member (J)

The applicant appeared in person. He submitted that he wants to withdraw the O.A due to some subsequent developments.

2. Permission granted.

3. Accordingly, the O.A is dismissed as withdrawn. No costs.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

/Mbt/